

Bankruptcy of westinghouse

647. SHRI V. VIJAYASAI REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether Westinghouse has submitted bankruptcy petition before a US Court recently in connection with its atomic project in North Carolina;

(b) whether its second project in Georgia is also in doldrums and is also on the verge of closure;

(c) if so, how the Ministry would take up Kovvada Nuclear Power Project in Andhra Pradesh which is much bigger than the above two projects; and

(d) how much land for Kovvada project has, so far, been given by Andhra Pradesh to Nuclear Power Corporation of India Limited (NPCIL)?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) The Government is aware that M/s Westinghouse (WEC) has filed a bankruptcy petition before a US Court.

(b) No official information is available in this regard.

(c) Presently discussions with M/s Westinghouse (WEC) are in progress to arrive at a viable project proposal for setting up nuclear power reactors at Kovvada in Andhra Pradesh. The project will be set up on emergence of a viable project proposal and accord of administrative approval and financial sanction by the Government.

(d) Action for land acquisition for the Kovvada project has been initiated. The Government of Andhra Pradesh has accorded permission for advance possession of 1473.16 acres of Government land to Nuclear Power Corporation of India Limited (NPCIL). Of this, about 679 acres of vacant and encumbrance free Government land has been handed over to NPCIL as of November 2017. Action for taking possession of the balance land has also been initiated.

Increase in nuclear power generation

648. SHRI N. GOKULAKRISHNAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government is considering to increase power generation from nuclear energy in the coming years;

(b) if so, the details thereof;

(c) whether it is also a fact that Government has identified further locations to establish nuclear power plants in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) Yes, Sir.

(b) The present nuclear power capacity of 6780 MW is expected to reach 10080 MW by 2020 and 22480 MW by 2031 on progressive completion of projects under construction and those accorded administrative approval and financial sanction by the Government. The details are as follows:

Project	Location and State	Capacity (MW)
Projects at various stages of construction:		
KAPP-3&4	Kakrapar, Gujarat	2 X 700
RAPP-7&8	Rawatbhata, Rajasthan	2 X 700
KKNPP-3&4	Kudankulam, Tamil Nadu	2 X 1000
PFBR*	Kalpakkam, Tamil Nadu	500
GHAVP – 1&2	Gorakhpur, Haryana	2 x 700
Projects accorded financial sanction and administrative approval:		
Chutka-1&2	Chutka, Madhya Pradesh	2 X 700
Kaiga-5&6	Kaiga, Karnataka	2 X 700
Mahi Banswara-1&2	Mahi Banswara, Rajasthan	2 X 700
GHAVP-3&4	Gorakhpur, Haryana	2 X 700
Mahi Banswara-3&4	Mahi Banswara, Rajasthan	2 X 700
KKNPP-5&6	Kudankulam, Tamil Nadu	2 X 1000

*being implemented by BHAVINI.

(c) Yes, Sir.

(d) The Government has accorded 'in principle' approval of the following sites for setting up nuclear power reactors in future:

Site	Location and State	Capacity (MW)
Bhimpur, Units-1 to 4	Bhimpur, Madhya Pradesh	4 X 700
Jaitapur, Units-1 to 6	Jaitapur, Maharashtra	6 x 1650
Kovvada, Units-1 to 6	Kovvada, Andhra Pradesh	6 x 1208
Chhaya Mithi Virdi, Units-1 to 6	Chhaya Mithi Virdi, Gujarat	6 x 1000*
Haripur, Units-1 to 6	Haripur, West Bengal	6 x 1000*

*Nominal Capacity.